## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 3180 TO BE ANSWERED ON $6^{\text{TH}}$ AUGUST, 2021

## **HEALTH WARNING ON TOBACCO PRODUCTS**

3180: SHRI MOHANBHAI KALYANJI KUNDARIYA:

SHRI DIPSINH SHANKARSINH RATHOD:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether new sets of health warning to be depicted on the pack of tobacco products have been notified; and
- (b) if so, the details thereof?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) & (b): Section 7 of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA 2003) mandates for display of specified health warning on all tobacco product packs.

As per Cigarettes and Other Tobacco Products (Packaging and Labelling) Third Amendment Rules, 2020 notified vide G.S.R. 458 (E) dated 21<sup>st</sup> July, 2020, new set of images (Image 1 and Image 2) have been notified to be displayed on all tobacco product packs. These Rules have come into force on the day of 1<sup>st</sup> December, 2020. Image-1, shall be valid for a period of twelve months up to 30<sup>th</sup> November, 2021. Image-2, shall come into effect from 1<sup>st</sup> December, 2021 and shall remain in force up to 30<sup>th</sup> November, 2022.

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